

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO-564
ANSWERED ON- 07/02/2024

AMENDMENT IN MODEL CONCESSION AGREEMENT FOR BOT PROJECTS

564. SHRI JAGGESH:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether it is a fact that Government is making efforts to fast-track clearances and make the entire system transparent and time bound to make Built-Operate-Transfer (BOT) projects attractive;
- (b) whether Government proposes to amend the model concession agreement for Built-Operate-Transfer (BOT) model to attract investments; and
- (c) if so, the details of projects proposed to bid out with estimated cost and length to be covered?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) and (b) A transparent and time bound system is in place. However, based on the experience gained during implementation of projects, improvements in provisions of Standard Model Concession Agreement (MCA) is a continuous process.

(c) The projects are bid out after the administrative approval of the competent authority in accordance with a laid down procedure.
